

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3066

ANSWERED ON:22.03.2002

MISUSE OF LOAN BY COMPANIES

NAWAL KISHORE RAI;PRABHUNATH SINGH;RAMJI LAL SUMAN;SADASHIVRAO DADOBA MANDLIK;SUSHIL KUMAR
INDORA;VINAY KUMAR SORAKE

Will the Minister of FINANCE be pleased to state:

- (a) whether, attention of the Government has been drawn to the report published by the Reserve Bank of India wherein misuse of the loan obtained by 1000 companies from the banks and FIs has been stated;
- (b) whether the Government have identified those companies who have committed such irregularities;
- (c) if so, the names of the such companies and the names of banks FIs from which loan Was taken;
- (d) the amount of the tune of which irregularities! diversions have been committed; and
- (e) the action taken so far against those companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN) :

- (a) to (e) The informatioit',s being collected and the available information will be laid on the Table of the House.